GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION No. 429 TO BE ANSWERED ON 02.12.2025

EXPORT PROMOTION SCHEME

429. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government has noticed that despite of various export promotion schemes such as the IC Scheme, RoDTEP, ROSCTL, MAI, TIES, etc., most MSME exporters in the country are still facing basic problems like financial assistance, quality certification, logistic support and access to foreign markets, if so, the details thereof;
- (b) the number of MSME exporters who actually utilized the notified 65 Export Facilitation Centres, 10,642 tariff line coverage and various digital platforms along with the number of MSME exporters out of them who received lasting benefits,
- (c) whether the Government proposes to set up an independent evaluation mechanism to ensure on-ground monitoring of the schemes and transparency in their execution; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसादा)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) - In order to support MSME in matters related to trade finance, export certifications, export logistics, and access to oversee markets, in an integrated and structured manner the Government has approved the Export Promotion Mission (EPM) as a comprehensive framework to strengthen the overall export ecosystem.

Under EPM, support shall be provided through NIRYAT PROTSAHAN, which focuses on trade finance facilitation for MSME exporters, and NIRYAT DISHA, which shall provide non-financial support including export-quality and compliance assistance, market-access interventions, logistics facilitation, and export ecosystem-building measures.

(b) - The Ministry of Micro, Small and Medium Enterprises has established 65 Export Facilitation Centres (EFCs) across the country to provide MSMEs mentoring, handholding support and guidance for undertaking export of their products and services. A total of 11,222 MSMEs have been supported by Export Facilitation Centres in the country from 2022-23 to 2024-25.

Separately, the Directorate General of Foreign Trade (DGFT) has launched the Trade Connect ePlatform (https://trade.gov.in) as a digital interface to provide exporters—including MSMEs—with information on trade agreements, country-specific market requirements, certification and compliance norms, buyer—seller connect services, and global e-commerce guidance. The platform also integrates Department of Commerce, Indian Missions abroad, Export Promotion Councils, Commodity Boards, and other relevant institutions, for sector-specific support and knowledge resources.

(c) & (d) - The Export Promotion Mission as approved, contains provisions for third-party evaluations as part of its monitoring framework. Such evaluations will be undertaken in accordance with existing Government of India evaluation guidelines, including those issued by NITI Aayog, the Department of Expenditure, and other applicable framework instructions relating to external and independent assessments of Central Sector schemes. These provisions are intended to ensure that monitoring, impact assessment, and governance remain aligned with established standards.
